

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 122

IA(IBC)(DIS.)/5(CH)2024

CP (IB) No. 259/Chd/Hry/2019

(Admitted)

IN THE MATTER OF:-

SK Uni Print Pvt. Ltd.

...Petitioner

Versus

Adi automotives pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016 and 54(1)

Order delivered on 16.04.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the liquidator : Mr. Milan Negi, Advocate

ORDER

Heard. Order reserved.

Sd/-

**(L. N. GUPTA)
MEMBER (TECHNICAL)**
Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**